

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
LOK SABHA  
UNSTARRED QUESTION NO. 720  
ANSWERED ON 04.02.2026

**BIOMASS PROJECTS IN MAHARASHTRA**

720. SHRI NILESH DNYANDEV LANKE  
SHRI BHUMARE SANDIPANRAO ASARAM  
DR. SHIVAJI BANDAPPA KALGE

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of biomass or bio-energy projects in various States of the country including the State of Maharashtra;
- (b) the details of installed capacity of the said projects; and
- (c) the details of incentives given to the farmers for Crop Residue Management, State-wise including Maharashtra?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) & (b) Under National Bioenergy Programme (NBP) Phase-I of Ministry of New and Renewable (MNRE), the details of bioenergy projects installed in the country including the State of Maharashtra is given at **Annexure-I**.

(c) The various incentives which are given to beneficiaries for sustainable management of crop residue including Maharashtra are given as under:

**I.** MNRE supports installation of bioenergy plants under different components of National Bioenergy Programme (NBP) by providing Central Financial Assistance (CFA). This includes biomass-based (non-bagasse based) plants for power generation, briquettes/ pellets manufacturing plants and compressed biogas (CBG/BioCNG) Plants.

**II.** Ministry of Agriculture and Farmers' Welfare (MoAF&W) under the Crop Residue Management (CRM) Scheme provide incentives for management of crop residue. Under this scheme, financial assistance @ 50% is provided to the farmers for purchase of crop residue management machinery and @ 80% is provided to Rural Entrepreneurs (Rural youth and farmer as an entrepreneur), Cooperative Societies of Farmers (Agriculture/ Horticulture/Makhana etc.), Day-NRLM Cluster Level Federations and Self-Help Groups (SHGs), Farmer Producer Organizations (FPOs) and Panchayats for establishment of Custom Hiring Centres of crop residue management machines. Financial support of 65% up to a maximum of Rs. 1.50 Crore is also provided to paddy supply chain projects on the capital cost of machinery and equipment. CRM Scheme is not applicable in the State of Maharashtra.

**III.** Central Pollution Control Board (CPCB), provides one-time financial support under Environment Protection Charge funds for establishment of pelletization and torrefaction plants to promote utilization of paddy straw.

**IV.** Ministry of Petroleum and Natural Gas, under its Biomass Aggregation Machinery (BAM) Scheme, provides support to Compressed Bio Gas (CBG) producers in procurement of biomass collection and aggregation machinery to facilitate efficient utilization of agri-residues and prevent open-field burning.

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**Annexure-I**

**REFERRED TO IN REPLY TO THE LOK SABHA UNSTARRED QUESTION NO. 720, Part (a) to (b) TO BE ANSWERED ON 04.02.2026 on ‘Biomass Projects in Maharashtra’.**

**The details of bioenergy projects installed in the country under NBP Phase-I including in the State of Maharashtra is given as under:**

		<b>Biomass Projects (Non-Bagasse Cogeneration)</b>	<b>Biomass based Briquette/Pellet manufacturing Projects</b>	<b>Waste to Energy Projects</b>
<b>Sl No</b>	<b>State</b>	<b>Capacity (MW)</b>	<b>Capacity (TPH)</b>	<b>Capacity (MWe)</b>
1	Andhra Pradesh	8	4	19.99
2	Arunachal Pradesh	0	0	0
3	Assam	0	0	0
4	Bihar	14.2	2	0
5	Chhattisgarh	0	2.5	10.42
6	Goa	0	0	1.60
7	Gujarat	0	96.99	20.59
8	Haryana	33	45	33.48
9	Himachal Pradesh	7.45	0	0
10	Jharkhand	5	0	1.04
11	Karnataka	0	9	13.09
12	Kerala	0	0	0
13	Madhya Pradesh	4	291.95	24.13
14	Maharashtra	0	45.9	26.86
15	Manipur	0	0	0
16	Meghalaya	0	0	0
17	Mizoram	0	0	0
18	Nagaland	0	0	0
19	Odisha	0	2	5.00
20	Punjab	69.06	8	27.09
21	Rajasthan	2.5	64.3	67.54
22	Sikkim	0	0	0
23	Tamil Nadu	3.5	10	3.92
24	Telangana	6.3	7.1	0.63
25	Tripura	0	0	0
26	Uttarakhand	36.95	25.5	7.63
27	Uttar Pradesh	2.5	0	86.90
28	West Bengal	24.4	0	5.81
29	Andaman and Nicobar Islands	0	0	0
30	Chandigarh	0	0	0
31	Dadra and Nagar Haveli and Daman & Diu	0	0	0
32	NCT of Delhi	0	0	26.17
33	Jammu & Kashmir	0	0	0
34	Ladakh	0	0	0
35	Lakshadweep	0	0	0
36	Puducherry	0	0	0
	<b>Total</b>	<b>216.86</b>	<b>614.24</b>	<b>381.87</b>

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